

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 588 of 2012

[Arising out of OIA-COMMR-A-/243-245/VDR-II/2012 Dated-30/04/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

M/s. Kothi Steel Ltd

.....Appellant

Vejalpur Road,
Village : Chikodra, Taluka : Godhra,
Panchmahal, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

WITH

Excise Appeal No. 589 of 2012

[Arising out of OIA-COMMR-A-/243-245/VDR-II/2012 Dated-30/04/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

M/s. Mehmud Yakub Shaikh

.....Appellant

Authorized Signatory Of M/S, Kothi Steel Ltd, Vejalpur Road,
Village : Chikodra, Taluka : Godhra,
Panchmahal, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

AND

Excise Appeal No. 590 of 2012

[Arising out of OIA-COMMR-A-/243-245/VDR-II/2012 Dated-30/04/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

M/s. Mohammad Firdos Kothi

.....Appellant

M D, Kothi Steel Ltd., Vejalpur Road, Village-Chikodra, Taluka-Godhra,
PANCHMAHAL, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

None appeared for the Appellant

Shri Dharmendra Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

FINAL ORDER NO. A/ 10433-10435 /2020

DATE OF HEARING: 06.02.2020

DATE OF DECISION: 06.02.2020

RAMESH NAIR

The appellant filed a request letter to withdraw these appeals as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeals are dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**